IN THE HIGH COURT OF JHARKHAND AT RANCHI
W.P. (Cr.) No. 194 of 2021

Soni Kumari @ Archana @ Minor Khusi @ Reet Kumari **... Petitioner**

-Versus-

The State of Jharkhand & Others **... Respondents**

CORAM: HON'BLE MR. JUSTICE SANJAY KUMAR DWIVEDI

For the Petitioner : Mr. R.S. Mazumdar, Sr. Advocate
For the State : Mr. Suraj Verma, Spl.P.P.
Mr. P.C. Sinha, A.C. to G.A.-III

03/09.09.2021. This criminal writ petition has been taken through Video Conferencing in view of the guidelines of the High Court taking into account the situation arising due to COVID-19 pandemic.

Let this matter be tagged with W.P. (Cr.) No. 209 of 2021.

Post both the matters on 16.09.2021.

(Sanjay Kumar Dwivedi, J.)

Ajay/